

किसी न किसी प्रकार अपने आप को बचा ले जाते हैं जब कि उनका सीधा हाथ इन घपलों में होता है। क्या मंत्रीजी के पास शिकायत आई है कि 1983 में सन आयल कंपनी, कलकत्ता से करोड़ों रुपये का माल मंगाया गया जो सब-स्टैंडर्ड था और मात्रा में भी कम था ? रिकार्ड में उसकी एन्ट्री हुई है और वह सारा माल आई जी एस और सी आई एम, कानपुर के द्वारा पास किया जाता है। वहां पर सूचना देकर जांच न कराई जाये, टैस्ट न कराया जाये और इस तरह से 90 लाख रुपये का घोटाला किया गया है, क्या इसकी शिकायत मंत्री जी के पास आई है, उसके बारे में क्या किया गया है ?

MR. SPEAKER : Does this arise out of this question, Mr. Shakya ? Is it the same Depot ?

SHRI DAYA RAM SHAKYA : It is the same Depot.

MR. SPEAKER : Mr. Minister, do you think so ?

SHRI R. VENKATARAMAN : Sir, this is a different question and he may put a separate question. I will collect the information and give it to him.

MR. SPEAKER : Exactly so.

श्री श्री राम जैन : मंत्री महोदय ने जिक्र किया है कि क्रॉउन व्हील कोई चीज नहीं है। असल में यह क्रॉउन व्हील है, यह बहुत भारी चीज है जो पीछे गाड़ी में डिफरेंशल में लगाई जाती है। मंत्री जी ने माना है कि टेल पिन्नियन चोरी हुआ है। मेरा कहना यह है कि टेल पिन्नियन और क्रॉउन व्हील एक ही घाइटम है अगर यह भारी चीज चोरी हो गई है तो घाइन्दा वह चोरी न हो इसके लिये क्या किया गया

है ? मंत्री जी ने माना है कि स्टार्टर मोटर चोरी हुआ है। ट्यूब मोटर भी भारी चीज है, जब यह चन्द चोरी हो गये हैं, यह जेब में डालकर चोरी नहीं कर सकते, वह किसी की कनाइव्स के द्वारा ही चोरी हो सकते हैं।

This is one item—Tail Pinions or Crompton Wheel.

इस किस्म का रेपिटीशन न हो, इसका क्या प्रबन्ध किया गया है ?

They are not small things which can be put in the pocket. So, what has been done in this regard ? What has been done in the Allahabad C.O.D. ?

अध्यक्ष महोदय : क्रॉप्टन प्रीव्ज एक फर्म है, उससे तो सम्बन्ध नहीं है ?

SHRI R. VENKATARAMAN : I thank the hon. member for all the information he has given. But these were the parts stolen from unserviceable vehicles which were started in a Depot and they were worthless. Therefore, if somebody has taken the parts, we had conducted an Enquiry and we found two persons were indirectly responsible, not directly responsible, because in the supervision they had been negligent. We have taken action against them.

Foreign Tourists During Current Financial Year

*388. SHRI LAKSHMAN MALLICK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have framed any plan to attract more and more foreign tourists;

(b) the facilities in India which have been provided in this regard to foreign tourists; and

(c) the assessment of foreign tourists likely to visit India during the current financial year ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION. (SHRI KHURSHEED ALAM KHAN) : (a) to (c) A statement is laid on the Table of the House.

Statements

The Government has been consistently following a policy of attracting overseas tourists through the promotion and publicity of India as a tourist destination and through a policy of improving the service and infra-structure facilities available for tourists in the country. The guidelines and the priorities of the Government policy with regard to tourism promotion have been broadly indicated in the National Tourism Policy which the Ministry of Tourism presented to the Lok Sabha and Rajya Sabha on November 3, 1982. In order to meet the needs of foreign tourists the Central Government in collaboration with the State Governments, public undertakings and private sector units in the field of tourist promotion, have provided a number of facilities by building hotels of international standard, providing supplementary accommodation to suit the less affluent foreign tourists, providing comfortable and adequate air and surface transport facilities, improving the facilities at various international entry points and providing other allied infra-structure facilities such as tourists reception centres, information booths and various wayside amenities. There is a process of continuous review of these facilities and they are improved upon from time to time depending on the specific market demand of tourists from different regions of the world and their specific requirement and changes in the volume of traffic at different entry points of tourist centres.

Foreign tourists arrival statistics are compiled on calendar year basis in conformity with the World Tourism Organisation and other countries and

not on financial year basis. The total arrivals (excluding Nationals of Pakistan and Bangladesh) during 1983 were 884,731 recording an increase of 2.9% over 1982. The increase registered in arrivals during January 1984 was 14.9% over the corresponding month of 1983.

SHRI LAKSHMAN MALLICK : Sir, I have gone through the statement of the Hon. Minister. I appreciate the efforts made by the Government to attract the overseas tourists to India, but it is a fact that the publicity part is not adequate. May I, therefore, know from the Hon. Minister whether steps will be taken to give clear and more information to tourists abroad about the tourists potentials available in the remote areas of different States and what steps will be taken therefor to give publicity in international spheres ?

SHRI KHURSHEED ALAM KHAN: We have our overseas offices all over the world which provide necessary information to the intending tourists to this country. Besides, we get in touch with the travel trade and the tour operators of the various countries from where the traffic originates and all necessary information about the tourist attractions in this country is being provided and there is no complaint of this sort that inadequate information is available or necessary information is not available.

MR. SPEAKER : This question has been answered many times.

SHRI LAKSHMAN MALLICK : The tourists from abroad are facing two problems; one about accommodation and the other is about transport. May I know as to what specific guidelines have been sent to ITDC and State Tourism Development Corporation to expedite the construction of ITDC hotels of international standard? What is the name of such hotels where the construction is expected to be completed before the end of the 6th Plan? What specific steps have been taken to introduce adequate air travel facilities between the

places of tourist interests and New Delhi ?

MR. SPEAKER : This question has been answered many times. There is nothing more in this question. It would be an unnecessary waste of time of the House.

Next question,

Meeting of Indo-French Joint Business Council in Delhi.

*390. DR. KRUPASINDHU BHOI :

DR. VASANT KUMAR PANDIT :

Will the Minister of COMMERCE be pleased to state :

(a) whether Indo-French Joint Business Council has met recently in Delhi ;

(b) if so, the decisions taken at the meeting ; and

(c) effects thereof on Indo-French Trade ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) :

(a) Yes, Sir.

(b) and (c) The Indo-French Joint Business Council is composed exclusively of the business representatives of the two countries. According to the Joint Statement adopted after the meeting held in Delhi on 30th January 1984, there was considerable scope for enlarging the volume and diversifying the pattern of bilateral trade, industrial collaborations involving technology as also investment and joint collaboration in third country projects.

DR. KRUPASINDHU BHOI :
Sir my question was very specific,

namely, whether Indo-French Joint Business Council has met recently in Delhi ; if so, the decisions taken at the meeting ; and effects thereof on Indo-French Trade. The question is small, and the information is also very small.

MR. SPEAKER : Matching one ?

DR. KRUPASINDHU BHOI : Not matching ?

I wanted detailed information, because our relations with France are very good. The Indo-French Joint Business Council is composed exclusively of the business representatives of the two countries. What is the total quantum of Indo-French trade at present on Government to Government basis and on private business management to private business management basis ? As a result of the meeting held in Delhi on 30th January, 1984, there was a Indo-French Joint Business Council press report, *Hindustan Times* quoted, and according to that they were going to have a trade of one thousand million, and their representatives were suspecting something may be a bottleneck in our industrial policy with regard to Indo-French collaboration. Based on this, I want to know the substances in which this Joint Council has envisaged trade between private business and private concerns, which will be to the extent of \$ 1,000 million ?

Secondly, what are the detailed items from India which this Joint Council has decided to export, and what are the fields in which French will export to India ?

SHRI NIHAR RANJAN LASKAR :
As I have already stated, a 33 - member delegation from France visited India between 29th January and 5th February. A meeting held on 30th January, 1984. This Joint Business Council also agreed that efforts should be made to increase the volume, as has been said by the Hon. Member, of trade between the two countries in a way that the balance between imports and exports is also